

(19)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/142/CAA/2017  
NAME OF THE TRANSFEROR1 & 2 : ASAP INFO SYSTEMS PVT LTD  
NICHEPRO Technologies PVT LTD  
NAME OF THE TRANSFEREE : TEAM LEASE STAFFING SERVICES PVT LTD  
(TRANSFEREE COMPANY AT MUMBAI)  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1) K. RAMAIAH  
G.V. MOHAN KUMAR

Counsel for Petitioner

G.V. Mohan Kumar

**ORDER**

Counsel for petitioner present. Representative of Office of Official Liquidator present and prayed time for filing report stating that they have not received the required documents for verification from the petitioners. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

-Sgr-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc